

आयातित कच्चे माल से नेपाल में निर्मित कुछ माल का जैसे कि संश्लिष्ट वस्त्र और अविकारी इस्पात के बर्तनों का भारत में निर्वाध प्रवेश कठिनाइयाँ उत्पन्न कर रहा है। नेपाल सरकार के परामर्श से हम उन कठिनाइयों को दूर करने का प्रयत्न कर रहे हैं। हमें आशा है कि निकट भविष्य में ही हम सरक्षणात्मक कार्यवाही कर सकेंगे।

#### CHECKING OF TICKETLESS TRAVELLING BY STUDENTS

\*60. SHRI PREM CHAND VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether he has seen the newspaper reports regarding checking of ticketless travelling by students at Delhi Railway Station;

(b) if so, whether the students were duly authorised by the Railway authorities to undertake the work and whether they were given certain indentivity cards to undertake the work;

(c) if not, whether Government consider that this kind of method opens outchances for unauthorised people to exploit the situation;

(d) whether this step was taken with his approval and if not, whether the Railway Administration is entitled to take such novel decisions which can lead to maladministration; and

(e) whether Government consider that this method of checking will not lead to abuse of authority vested in youngsters who are not subject to any control ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes, Sir.

(b) The students who assisted the ticket checking and R.P.F. staff at Delhi Main Station in the drive for detection and prevention of ticketless travel were duly authorised by the railway administration and provided with arm bands for identification.

(c) The students were accompanied by regular Railway staff, whom they assisted in the checks, which were specially supervised. There should be no apprehension of this method opening out chances for

unauthorised people exploiting the situation.

(d) and (e). The cooperation of students in the drive against ticketless travel was enlisted by the Railway Administration in accordance with instructions issued by the Ministry of Railways and in consultation with the heads of educational institutions on a voluntary basis. The response and the results achieved have been highly encouraging and Government do not apprehend any abuse of authority on the part of the youngsters so long as they operate under supervision. As mentioned in answer to part (c) of the Question, the checks at Delhi Main station were adequately and effectively supervised.

#### SUPPLY OF COAL TO MADHYA PRADESH ELECTRICITY BOARD

201. SHRI D. V. SINGH : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the Madhya Pradesh Electricity Board had requested for additional coal supplies from the Patharkheda Coal Mines which are being operated by the National Coal Development Corporation for working the 300 MW Thermal Power Station being set up at Satpura;

(b) if so, the extent of additional coal supplies asked for and from which date the additional coal supplies were required to be made available; and

(c) the steps taken by the N.C.D.C. to raise additional amount of coal for the new power station from the said Mines; and the time by which the required additional coal raisings would be possible ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) The demand for coal was increased from 1,200 tonnes/day to 1,500 tonnes/day from July, 1968. The increased demand has been met by supplementing the present level of production of 27,000 tonnes/month from Patharkheda I Mines by supplies from the pit-head stocks.

(c) The present level of production of 27,000 tonnes/month from Patharkheda I Mines is being raised to 35,000 tonnes/

month by November-December, 1968, and to 40,000 tonnes/month by March-April, 1969.

#### SABOTAGE IN DURGAPUR STEEL PLANT

202. SHRI BABURAO PATEL : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) the findings of the four-member committee which had visited Durgapur to inquire into the large-scale sabotage which caused damage to the plant on the 4th September, 1968;

(b) the name of the particular trade union that indulged in sabotage, with names of the employees involved in the sabotage;

(c) whether the police have arrested any suspect, if so, their names;

(d) the number of employees unemployed now due to the sabotage;

(e) The cost and nature of the damage to the plant and the cost and time necessary to repair the damage;

(f) whether in view of the committees finding, Government will set up a judicial committee to go into the whole problem and if so, when; and

(g) if not, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK) : (a) Government are not aware of any such committee or its findings, though it is learnt that some Members of Parliament visited the Steel Plant subsequent to the events of the 4th September, 1968.

(b) to (d). The strike notice in regard to the demands of the Oil Cellar and Pump Attendants of the Rolling Mills was received from the Hindustan Steel Workers Union (I.N.T.U.C.). The act of sabotage is said to have been done by a group of workers present on the spot. The information regarding the names of the employees involved, names of the suspects arrested by the Police and number of employees unemployed now is being collected and will be laid on the Table of the House.

(e) The reheating furnaces of the Section Mill, Merchant Mill and the Wheel

and Axle Plant suffered extensive damage and the effective life of the pipes and refractories in the Skelp Mill reheating furnace is estimated to have been reduced. The total cost of repairs is estimated at about Rs. 5 lakhs and the total loss due to the loss of production is estimated at about Rs. 1.5 crores. To the extent possible the damage has been repaired with the materials readily available and the mills have started working from 24th September, 1968. The remaining repairs will be carried out as and when materials become available.

(f) and (g). Do not arise, in view of the reply given to part (a).

#### SONA SHOPS

203. SHRI BABURAO PATEL : Will the Minister of COMMERCE be pleased to state :

(a) the number of 'Sona' shops opened so far by the Handicraft and Handloom Exports Corporation with their addresses and the dates of opening;

(b) the annual expense of maintaining each Sona shop with the names of employees, their annual salaries and other emoluments, shopwise;

(c) the nature and value of goods in each Sona shop;

(d) the names of the person in Handicraft and Handloom Exports Corporation under whose direct supervision Sona shops are run and the annual emoluments drawn by this person; and

(e) the loss or profit per Sona shop during the last year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) to (e). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2046/68.]

#### कंपिटल फाइनेंस आफ इण्डिया कम्पनी (प्राइवेट) लिमिटेड, दिल्ली

206. श्री हुकम चन्द कछवाय : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री 27 अगस्त, 1968 के अतारांकित प्रश्न संख्या 5977 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :